

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No219

CP(CAA)/38(AHM)2022  
in  
CA(CAA)/24(AHM)2022

**Proceedings under Section 230-232**  
**Co.Act,2013**

**IN THE MATTER OF:**

Connect (India) Mobile Technologies Pvt Ltd  
Vodafone Idea Communication Systems Ltd

.....Applicant

**Order delivered on ..16/11/2022**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Advocate, Mr. Sandip Singhi.

**ORDER**

List for further consideration on 23.11.2022.

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**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

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**Dr. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**